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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004093/2020	SUMESWAR BAG VS STATE OF ODISHA VIG	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /10 /2020 SPL. JUDGE (VIG),BHAWANIPATNA(Kalahandi) GR/0000009/2020
2	BLAPL/0004094/2020	JAGAN SAHOO @ PINTU VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	AIR FIELD P.S. /196 /2019 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0005168/2019
3	BLAPL/0004095/2020	CHUIN @ SANTOSH KUMAR BARIK VS STATE OF ODISHA	BIRANCHI NARAYAN MOHANTY VS	BANKI /305 /2015 3RD ADDL. DISTRICT JUDGE,CUTTACK(Cuttack) ST/0000092/2017
4	BLAPL/0004096/2020	ANIL KUMAR VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /110 /2018 DISTRICT & SESIONS JUDGE,JEYPORE(Koraput) TR/0000048/2018
5	BLAPL/0004097/2020	BHAGIRATHI SAHU@ SAHOO VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	KHAIRA /47 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000167/2020
6	BLAPL/0004098/2020	KENCHU @ KENCHHU @ PRASANTA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	HIRAKUD /4 /2015 2nd Additional Sessions Judge, Sambalpur(Sambalpur) ST/0000169/2015
7	BLAPL/0004099/2020	YADUMANI PATRA VS STATE OF ODISHA	SUSANT KUMAR PRADHAN VS	/ /0 S.D.J.M.,RAIRAKHOL(Sambalpur) 2(B)CC/0000022/2020
8	BLAPL/0004100/2020	ANIL BAG @ ANIL BAGH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KASHIPUR /95 /2019 J.M.F.C.,KASHIPUR(Rayagada *) GR/0000281/2019
9	BLAPL/0004101/2020	SIMANCHAL MALLICK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /56 /2020 J.M.F.C.,DARINGBADI(Kandhamal) CT/0000090/2020
10	BLAPL/0004102/2020	KAILASH MALLICK VS STATE OF ODISHA	S.S.RAY VS	MOHANA /87 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *) GR/0000013/2020
11	BLAPL/0004103/2020	AJIT GHADEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	KANDHEIGOLE /49 /2020 J.M.F.C,REAMAL(Debagarh *) CT/0000096/2020

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12	BLAPL/0004104/2020	MISHRA BINDHANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	SPL.TASK FORCE /5 /2019 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000017/2019
13	BLAPL/0004105/2020	HIRADHAR CHHATRI VS STATE OF ODISHA	RAJU KUMAR SATAPATHY VS	SINAPALI /197 /2019 DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada *) ST/0000010/2020
14	BLAPL/0004106/2020	SANTOSH KUMAAR SAHU @ SAHOO VS STATE OF ODISHA	B.K.GHADEI VS	JARAPADA /19 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0000160/2020
15	BLAPL/0004107/2020	BHARAT BAG VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH SADAR /253 /2019 S.D.J.M.,BARGARH(Bargarh *) CT/0001323/2019
16	BLAPL/0004108/2020	ASHIS BHOI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KUAKHIA /196 /2019 () //
17	BLAPL/0004109/2020	YOGESH SHARMA VS STATE OF ODISHA	B.K.GHADEI VS	SONEPUR /148 /2017 () //
18	BLAPL/0004110/2020	NILAMANI SAHU VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	JARAPADA /19 /2020 () //
19	BLAPL/0004111/2020	NACHIKA LINGA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	NARAYANPATNA /50 /2009 () //
20	BLAPL/0004112/2020	BRAJA KISHORE SATPATHY VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS	MAHILA P.S. BUXIBAZAR /94 /2019 () //
21	BLAPL/0004113/2020	IRFAN KHAN VS STATE OF ODISHA	R.N.BISWAL VS	BHAWANIPATNA TOWN /72 /2018 () //
22	BLAPL/0004114/2020	NIRANJAN SAHU VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	RASOL /7 /2020 () //
23	BLAPL/0004115/2020	MD.TUFAN	RAKESH KUMAR DAS	DHANUPALI /5 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004116/2020	KRITIKA MAJHI	RAKESH KUMAR DAS	AINTHAPALI /434 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004117/2020	BISWAJIT MANDAL	NALINI KANTA MOHANTY	ORKEL /205 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004118/2020	ALINA MURALI @ ALINA PHALGUNA RAO	BASUDEV PUJARI	GURANDI /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004119/2020	BRIJESH KUMAR GUPTA	MANAS RANJAN PANDA	PURI TOWN /231 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004120/2020	LITU @ RATIKANTA SINGH	PARTHA SARATHI NAYAK	PARJANG /10 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004121/2020	SOMANATH SAGRI	DIPTI RANJAN BHOKTA	POTTANGI /55 /2012
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004122/2020	BAILOCHAN DAS	BALARAM NAYAK	RAJNAGAR /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004123/2020	NIMAI KISKU	NIRANJAN LENKA	BARIPADA SADAR /164 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004124/2020	SURYA NARAYAN KHATUA	ANIRUDHA DAS	PHIRINGIA /41 /2017
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004125/2020	PRAMOD KUMAR SAHOO	RAVI SHANKAR SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004126/2020	RAJIB KUMAR PATRA @ RAJIV	DEEPAK.R.PARIDA	KHANDAGIRI P.S. /285 /2020
		VS	VS	()

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		STATE OF ODISHA		//
35	BLAPL/0004127/2020	MUNA @ MANOJ MALLIK	PARTHA SARATHI NAYAK	KUAKHIA /159 /2019
		VS	VS	()
		STATE OF ODISHA		//
36	BLAPL/0004128/2020	SUNITA MAJHI @ VEGAMAJHI	B.R.TRIPATHY	R.UDAYAGIRI /18 /2006
		VS	VS	()
		STATE OF ODISHA		//
37	BLAPL/0004129/2020	SUNITA MAJHI @ VEGAMAJHI	B.R.TRIPATHY	R.UDAYAGIRI /21 /2006
		VS	VS	()
		STATE OF ODISHA		//
38	BLAPL/0004130/2020	AJAY HEMBRAM	PARTHA SARATHI DAS	JHUMPURA /26 /2016
		VS	VS	()
		STATE OF ODISHA		//
39	BLAPL/0004131/2020	MASA MADKAMI	BABITA SAHU	MATHILI /48 /2018
		VS	VS	()
		STATE OF ODISHA		//
40	BLAPL/0004132/2020	GOPI NAYAK @ NAIK	BABITA SAHU	MATHILI /165 /2019
		VS	VS	()
		STATE OF ODISHA		//
41	BLAPL/0004133/2020	TRIDEV BAGH	R.K.DAS	DHANUPALI /356 /2019
		VS	VS	()
		STATE OF ODISHA		//
42	BLAPL/0004134/2020	TRIDEV BAGH	R.K.DAS	AINTHAPALI /367 /2019
		VS	VS	()
		STATE OF ODISHA		//
43	BLAPL/0004135/2020	DHANA JANI	R.P.PATTNAIK	KOTPAD /113 /2019
		VS	VS	()
		STATE OF ODISHA		//
44	BLAPL/0004136/2020	TULU @ FULLU @ SAROJ DUTTA	PRASANTA KUMAR ROUTRAY	barpalli /192 /2019
		VS	VS	()
		STATE OF ODISHA		//
45	BLAPL/0004137/2020	AMIT KUMAR SAHOO	B.S.DASPARIDA	GRAM GANJAM /63 /2020
		VS	VS	()
		STATE OF ODISHA		//

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46	BLAPL/0004138/2020	SAMSON MOHAPATRA @ RAJU VS STATE OF ODISHA	B.S.DASPARIDA VS	SAHADEV KHUNTA /257 /2018 () //
47	BLAPL/0004139/2020	SANGRAM MAHALIK VS STATE OF ODISHA	B.S.DASPARIDA VS	SORO /92 /2020 () //
48	BLAPL/0004140/2020	SAYED USMAN ALI @ TITOO VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	KENDRAPARA /189 /2019 () //
49	BLAPL/0004141/2020	SUNITA MAJHI @ VEGAMAJHI VS STATE OF ODISHA	B.R.TRIPATHY VS	R.UDAYAGIRI /17 /2006 () //
50	BLAPL/0004142/2020	RABI KADRADA VS STATE OF ODISHA	B.R.TRIPATHY VS	CHANDILI /39 /2020 () //
51	BLAPL/0004143/2020	SUNITA MAJHI @ VEGAMAJHI VS STATE OF ODISHA	B.R.TRIPATHY VS	R.UDAYAGIRI /16 /2006 () //
52	BLAPL/0004144/2020	GOPINATH MARANDI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	SORO /20 /2020 () //
53	BLAPL/0004145/2020	RAJU MALLICK VS STATE OF ODISHA	MILAN KANUNGO VS	PHIRINGIA /42 /2018 () //
54	BLAPL/0004146/2020	SIBA PRASAD @ SANKAR JENA VS STATE OF ODISHA	S.K.BHANJADEO VS	KODALA /74 /2020 () //
55	BLAPL/0004147/2020	SHYAMA MATTAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /72 /2017 () //
56	BLAPL/0004148/2020	MANAS BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /279 /2019 () //
57	BLAPL/0004149/2020	SHYAMDEV KUMAR	AMULYA RATNA PANDA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0004150/2020	ROHIT @ AMIT @ MANTU @ MANOJ KU PATRA	DEBASHIS MITRA	JAGATPUR /279 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0004151/2020	DUSMANTA SAHU	AMULYA RATNA PANDA	PHIRINGIA /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0004152/2020	SAKUNI @ BALARAM ROUT	PARTHA SARATHI NAYAK	BINJHARPUR /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0004153/2020	UPENDRA BAGARTY	U.R.JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0004154/2020	PRASADI NAIK	ARUN KUMAR DAS-1	NIHALPRASAD /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0004155/2020	IMRAN @ SAYED ISHAQ UDDIN	SAMVIT MOHANTY	TIRTOL /36 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0004156/2020	SIDHANTA KARADA	BAIBASWATA PANIGRAHI	BERHAMPUR TOWN /89 /2018
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0004157/2020	BADIURAM BARMA	MANAS RANJAN PANDA	KUMBHARAPARA /307 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0004158/2020	JHASAKETAN BAG	NIRAJ KUMAR SETHI	BHEDEN /62 /2019
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0004159/2020	SUNITA MAJHI @ VEGAMAJHI	B.R.RIPATHY	R.UDAYAGIRI /19 /2006
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0004160/2020	BASANTA KUMAR DAS	B.B.ROUTRAY	BIKRAMPUR FCI /30 /2020
		VS	VS	()

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		STATE OF ODISHA		//
69	BLAPL/0004161/2020	BARUN @ BIRENDRA ROUT	B.R.TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
70	BLAPL/0004162/2020	MITA KUMARI SAHU	ALOK KUMAR PANDA	BERHAMPUR SADAR /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
71	BLAPL/0004163/2020	KALIA PADHI @ SOUMYA RANJAN PADHI	ASIT KUMAR CHAUDHURY	POLASARA PS /226 /2019
		VS	VS	()
		STATE OF ODISHA		//
72	BLAPL/0004164/2020	PRASANTA BEHERAMALLI @ PRASHANTA BEHERAMALI	SHERAMALI @ PRASANTA BEHERAMALI	ATHAMALLIK /56 /2020
		VS	VS	()
		STATE OF ODISHA		//
73	BLAPL/0004165/2020	SRIKRUSHNA PADHI	U.C.MISHRA	KHARABEL NAGAR P.S. /44 /2013
		VS	VS	()
		GOVT OF INDIA		//
74	BLAPL/0004166/2020	SUNITA MAJHI @ VEGAMAJHI	B.R.TRIPATHY	R.UDAYAGIRI /20 /2006
		VS	VS	()
		STATE OF ODISHA		//
75	BLAPL/0004167/2020	ALU @ AJAY ROUT	P.K.PARHI	DHAMNAGAR /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
76	BLAPL/0004168/2020	PRAFULLA KUMAR SARANGI	DURGA PRASAD DHAL	AIR FIELD P.S. /410 /2018
		VS	VS	()
		STATE OF ODISHA		//
77	BLAPL/0004169/2020	BIPIN NAIK @ BIPI	SURYAKANTA DWIBEDI	FATEGARH /39 /2020
		VS	VS	()
		STATE OF ODISHA		//
78	BLAPL/0004170/2020	RAJ KISHORE DAS @ RAJU	LAXMIDHAR MAHAPATRA	PIPLI /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
79	BLAPL/0004171/2020	KALIA MUKHI	RAJIV KUMAR MAHANTA	JHUMPURA /14 /2020
		VS	VS	()
		STATE OF ODISHA		//

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80	BLAPL/0004172/2020	ASHOK MUDULI	LAXMIDHAR MAHAPATRA	CHANDRASEKHARPUR /407 /2016
		VS	VS	()
		STATE OF ODISHA		//
81	BLAPL/0004173/2020	TULIA @ NIGAMANANDA JENA	DEVASHIS PANDA	CUTTACK SADAR /359 /2015
		VS	VS	()
		STATE OF ODISHA		//
82	BLAPL/0004174/2020	BHUSAN SABAR	PRAVAT RANJAN DASH	PADMAPUR /95 /2019
		VS	VS	()
		STATE OF ODISHA		//
83	BLAPL/0004175/2020	UJJAL KUMAR PRADHAN	DEEPAK R.PARIDA	KHANDAGIRI P.S. /285 /2020
		VS	VS	()
		STATE OF ODISHA		//
84	BLAPL/0004176/2020	SUNIT NAG @ SANA	J.N.PANDA	SAMBALPUR TOWN /116 /2018
		VS	VS	()
		STATE OF ODISHA		//
85	BLAPL/0004177/2020	LIKU NAIK @ LIKU BEHERA @ SWARAJ BEHERA	B.B.ROUTRAY	KHAMAR /100 /2020
		VS	VS	()
		STATE OF ODISHA		//
86	BLAPL/0004178/2020	SABITA PATTNAIK @ SABITA PRADHAN	SAMARENDRA BAHADUR	KISINDA /27 /2017
		VS	VS	()
		STATE OF ODISHA		//
87	BLAPL/0004179/2020	BINOD PENTHEI	BIBHUTI BHUSAN BEHERA	DEOGARH /189 /2019
		VS	VS	()
		STATE OF ODISHA		//
88	BLAPL/0004180/2020	RANJAN NAIK @ NAYAK	ABHAYA KUMAR PARIDA	S.P.(CID-CRL),CUTTACK /21 /2011
		VS	VS	()
		STATE OF ODISHA		//
89	BLAPL/0004181/2020	TAPAN @ SUSHANT KUMAR ROUT	PRAKASH KUMAR MISHRA	JARAPADA /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
90	BLAPL/0004182/2020	SABARAN MUNDARI @ THUPA	DHIRENDRA KU MOHAPATRA	BISRA /45 /2019
		VS	VS	()
		STATE OF ODISHA		//
91	CMP/0000387/2020	MANIR KHAN	PRASANNA KUMAR RATH 1	/ /

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		VS	VS	()
		JANI KHAN		//
92	CONTC/0001985/2020	HARIHAR MISHRA	PITAMBAR PANDA	/ /
		VS	VS	()
		BHUPENDRA SINGH		//
93	CONTC/0001986/2020	RONY DAS	PRAFULLA KUMAR MOHAPATRA	/ /
		VS	VS	()
		B.B.MOHANTY		//
94	CONTC/0001987/2020	KRUSHNA CHANDRA MOHAPATRA	adv.	/ /
		VS	VS	()
		MS. ANANYA DAS		//
95	CONTC/0001988/2020	PURNA CHANDRA DASH	B.N.PARIDA	/ /
		VS	VS	()
		CHITRA ARUMUGAM		//
96	CONTC/0001989/2020	RAJENDRA KU.PANDA	ADV.	/ /
		VS	VS	()
		MRS. LOPAMUDRA MOHANTY		//
97	CONTC/0001990/2020	MINAKSHI MAHANTA	B.N.PARIDA	/ /
		VS	VS	()
		CHITRA ARUMUGAM		//
98	CONTC/0001991/2020	BABAJI CH.MOHANTY	ADV	/ /
		VS	VS	()
		SASWAT MISHRA, IAS		//
99	CONTC/0001992/2020	SAYED FIROZ ALAM	PRAFULLA KUMAR RATH	/ /
		VS	VS	()
		STATE OF ODISHA		//
100	CONTC/0001993/2020	HAREKRISHNA MAJHI	ADV.	/ /
		VS	VS	()
		PRADIPTA MOHAPATRA		//
101	CONTC/0001994/2020	RANJIT KUMAR DEY	ADV.	/ /
		VS	VS	()
		DEORANJAN KUMAR SINGH		//
102	CONTC/0001995/2020	BANSIDHAR PADHAN	ADV.	/ /
		VS	VS	()

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		SURENDRA KUMAR, I.A.S.		//
103	CONTC/0001996/2020	LINGARAJ PADHAN	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR, I.A.S.		//
104	CONTC/0001997/2020	RADHAKANTA BUDHIA	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR, I.A.S.		//
105	CONTC/0001998/2020	TEJA BHOI	adv.	/ /
		VS	VS	()
		SURENDRA KUMAR, I.A.S.		//
106	CONTC/0001999/2020	RANJITA PADHAN	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR, I.A.S.		//
107	CONTC/0002000/2020	KESARI MAJHI	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR, I.A.S.		//
108	CONTC/0002001/2020	RUTU MAJHI	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR, I.A.S.		//
109	CONTC/0002002/2020	SHYAM SUNDAR MAJHI	adv.	/ /
		VS	VS	()
		SURENDRA KUMAR, I.A.S.		//
110	CONTC/0002003/2020	KRUPASINDHU SAHU	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR, I.A.S.		//
111	CONTC/0002004/2020	DINGAR GOUD	adv.	/ /
		VS	VS	()
		SURENDRA KUMAR, I.A.S.		//
112	CONTC/0002005/2020	GADADHAR GOUD @ GADADHAR HERNA	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR, I.A.S.		//
113	CONTC/0002006/2020	RAMA CHANDRA MAJHI	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR, I.A.S.		//

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114	CONTC/0002007/2020	CHATURBHUJA SIKA	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR, I.A.S.		//
115	CONTC/0002008/2020	JASHOBANTI PADHAN	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR, I.A.S.		//
116	CONTC/0002009/2020	SUKRU NIAL	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR, I.A.S.		//
117	CONTC/0002010/2020	AGNIDHAR NAG @ GOUD	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR		//
118	CONTC/0002011/2020	ARJUN BANJARA	ADV.	/ /
		VS	VS	()
		SURFENDRA KUMAR		//
119	CONTC/0002012/2020	ANUP SINGH DALA	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR		//
120	CONTC/0002013/2020	KRUSHNA MALI	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR		//
121	CONTC/0002014/2020	NAKUL JAGAT	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR		//
122	CONTC/0002015/2020	PADMA PATEL	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR		//
123	CONTC/0002016/2020	MAYARAM NIAL	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR		//
124	CONTC/0002017/2020	CHHABILAL HANS @ GOUDA	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR		//
125	CONTC/0002018/2020	RABINDRA PATEL	ADV.	/ /

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		VS	VS	()
		SURENDRA KUMAR		//
126	CONTC/0002019/2020	RAMA PATEL	ADV.	/ /
		VS	VS	()
		SURENDRA KUMAR		//
127	CONTC/0002020/2020	RASHMITA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
128	CONTC/0002021/2020	RASHMITA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
129	CONTC/0002022/2020	RASMITA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
130	CONTC/0002023/2020	RASMITA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
131	CONTC/0002024/2020	RASMITA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
132	CONTC/0002025/2020	RASMITA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
133	CONTC/0002026/2020	RASMITA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
134	CONTC/0002027/2020	RASMITA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
135	CONTC/0002028/2020	MAMATA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
136	CONTC/0002029/2020	MAMATA PATTNAIK	ADV.	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		PREMANSU CHAND		//
137	CONTC/0002030/2020	MADHUCHHANDA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
138	CONTC/0002031/2020	MADHUCHHANDA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
139	CONTC/0002032/2020	MADHUCHHANDA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
140	CONTC/0002033/2020	MAMATA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
141	CONTC/0002034/2020	MADHUCHHANDA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
142	CONTC/0002035/2020	MADHUCHHANDA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
143	CONTC/0002036/2020	MADHUCHHANDA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
144	CONTC/0002037/2020	MADHUCHHANDA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
145	CONTC/0002038/2020	RASMITA PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
146	CONTC/0002039/2020	LALLY PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//
147	CONTC/0002040/2020	LALLY PATTNAIK	ADV.	/ /
		VS	VS	()
		PREMANSU CHAND		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLA/0000351/2020	MANTU @ PHUSURI @ SUBASISH NAYAK	ASHOK KUMAR SAHOO	KENDRAPARA /59 /2020
		VS	VS	()
		STATE OF ODISHA		//
149	CRLA/0000352/2020	SUSHANTA PUHAN @ KALIA	ANIMESH MOHANTY	BHADRAK RURAL /31 /2019
		VS	VS	()
		STATE OF ODISHA		//
150	CRLMC/0001096/2020	NIRANJAN MOHANTY	DEBASHIS ROUTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
151	CRLMC/0001097/2020	AKSHAYA KU.PARIDA	JYOTIRMAYA SAHOO	KHURDA P.S. /213 /2019
		VS	VS	()
		STATE OF ODISHA		//
152	CRLMC/0001098/2020	ASWINI MOHAPATRA	JAGANNATH KAMILA	KHANTAPADA /137 /2020
		VS	VS	()
		STATE OF ODISHA		//
153	CRLMC/0001099/2020	CHAYAN AGARWAL	SMT. RUCHI RFAJGARHIA	MANGALA BAG /256 /2016
		VS	VS	()
		STATE OF ODISHA		//
154	CRLMC/0001100/2020	BHAGIRATHI BEHERA	JAYANTA KUMAR MAJHI	/ /0
		VS	VS	()
		TUPTILATA BEHERA		//
155	CRLMC/0001101/2020	TAPI PARIDA @ DHAPI @ LOKI @ CHANDRAKANTA PARIDA	SANTANU KUMAR MOHANTY	BALIKUDA /66 /2018
		VS	VS	()
		STATE OF ORISSA		//
156	CRLMC/0001102/2020	BHIMASEN BARIK @ RINKU	DEBASIS TRIPATHY	BALANGA /120 /2019
		VS	VS	()
		STATE OF ODISHA		//
157	CRLMC/0001103/2020	BHIMA BHOI @ LOKANATH BHOI	DEBASIS TRIPATHY	BALANGA /86 /2018
		VS	VS	()
		STATE OF ODISHA		//
158	CRLMC/0001104/2020	PRADEEP KU.SETHY	AVIJIT PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
159	CRLMP/0000631/2020	BHASKAR BARIK	B.K.NAYAK 3	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		D.G.P, ODISHA		//
160	CRLMP/0000632/2020	GHANASHYAM MISHRA	SATRUGHNA DASH A	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0000633/2020	BIBHASH RANJAN SETHI	KRUSHNA CHANDRA DASH	/ /0
		VS	VS	()
		STATE OF ORISSA		//
162	CRLMP/0000634/2020	SUSHANTI BISWAL	KARUNAKAR GAYA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
163	CRLMP/0000635/2020	DEBARAJ SETHA	SANTANU KUMAR SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0000636/2020	BASANTI SWAIN	A.PATTANAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0000637/2020	MAMATA PARIDA	AJAYA KUMAR JENA	/ /0
		VS	VS	()
		S.P, JAGATSINGHPUR		//
166	CRLMP/0000638/2020	JOGINATH SAHOO	S.K.BHANJADEO	/ /0
		VS	VS	()
		STATE OF ORISSA		//
167	CRLMP/0000639/2020	LAXMIDHAR BISWAL	RITURANJAN CHHOTARAY	/ /0
		VS	VS	()
		STATE OF ORISSA		//
168	CRLREV/0000299/2020	SUNIL KUMAR BEHERA	B.B.ROUTRAY	SPL.TASK FORCE /15 /2019
		VS	VS	()
		STATE OF ODISHA		//
169	CRLREV/0000300/2020	SANTOSH KUMAR PARIDA	B.B.ROUTRAY	SPL.TASK FORCE /15 /2019
		VS	VS	()
		STATE OF ODISHA		//
170	CRLREV/0000301/2020	SUNIL KUMAR BEHERA	B.B.ROUTRAY	SPL.TASK FORCE /15 /2019
		VS	VS	()

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		STATE OF ODISHA		//
171	CRLREV/0000302/2020	NABIN SA	JAGABANDHU SAHU	SOHELLA /163 /2019
		VS	VS	()
		STATE OF ODISHA		//
172	CRLREV/0000303/2020	ANAND KUMAR JAIN	ARUN KUMAR BUDHIA	/ /0
		VS	VS	()
		BABULAL SONI		//
173	CRLREV/0000304/2020	CHITTRASEN BARIK	BISWANATH BEHERA	MAHILA P.S. BUXIBAZAR /71 /2018
		VS	VS	()
		KASTURI BARIK @ LENKA		//
174	FAO/0000566/2020	DIVISIONAL MANAGER, NARTIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	/ /
		VS	VS	()
		JABAR @ JADAR MAHAMMAD		//
175	FAO/0000567/2020	DIVISIONAL MANAGER, M/S. FUTURE GENERAL INDIA INSURANCE CO. LTD.	ADAM ALI KHAN	/ /
		VS	VS	()
		MANAS KU.ROUT		//
176	FAO/0000568/2020	M.C. OF HRUSIKESH HIGH SCHOOL, BADABHIM	MAHENDRA KUMAR SAHOO	/ /
		VS	VS	()
		STATE OF ORISSA		//
177	FAO/0000569/2020	DR. MANOANJAN BEHURA	MAHENDRA KUMAR SAHOO	/ /
		VS	VS	()
		STATE OF ODISHA		//
178	FAO/0000570/2020	JAILA BISOYI	DEEPALI MOHAPATRA	/ /
		VS	VS	()
		UNION OF INDIA		//
179	MACA/0000437/2020	O.S.R.T.C.	BRAJA KISHORE SAHOO	/ /
		VS	VS	()
		PRANANATH NAYAK		//
180	MACA/0000438/2020	BASANTA KUMARI PRADHAN	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()
		SUNIL KU.PARIJA		//
181	MACA/0000439/2020	SR.DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	G.P.DUTTA	/ /
		VS	VS	()
		MADHUMITA HARICHANDAN		//

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182	MACA/0000440/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	G.P.DUTTA	/ /
		VS	VS	()
		MANOJ MOHANTY		//
183	MACA/0000441/2020	THE DIVISIONAL MANAGER, M/S. ORIENTGAL INSURANCE CO. LTD.	G.P.DUTTA	/ /
		VS	VS	()
		SABITRI NAYAK @ NAIK		//
184	MATA/0000067/2020	SURENDRA NATH SAHOO	PRAVAT KUMAR MOHANTY	/ /
		VS	VS	()
		SRADHANJALI SAHOO		//
185	MATA/0000068/2020	SURENDRANATH SAHOO	PRAVAT KUMAR MOHANTY	/ /
		VS	VS	()
		SRADHANJALI SAHOO		//
186	MATA/0000069/2020	REENA RANI TARASIA	TAPASWINI SINHA	/ /
		VS	VS	()
		DEBENDRFA KU.TARASIA		//
187	MATA/0000070/2020	MITA PRAMALIK	P.K.MOHANTY	/ /
		VS	VS	()
		SUDIP KU.PRAMALIK		//
188	RSA/0000152/2020	JUDHISTIR MOHANTA	BRAMHANANDA TRIPATHY	/ /
		VS	VS	()
		DUSASAN MOHANTA		//
189	STREV/0000019/2020	B.S.N.L. DOORSANCHAR BHAWAN	PRANAYA KISHORE HARICHANDAN	/ /
		VS	VS	()
		STATE OF ORISSA		//
190	WA/0000352/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	/ /
		VS	VS	()
		BASANTI BEHERA		//
191	WA/0000353/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	/ /
		VS	VS	()
		KANAK RASHMI DAS		//
192	WA/0000354/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	/ /
		VS	VS	()
		RAMA CHANDRA SATPATHY		//
193	WA/0000355/2020	ODISHA GRAMYA BANK	S.C.SAMANTRAY	/ /

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		VS	VS	()
		LAXMIKANTA DAS		//
194	WP(C)/0014330/2020	SADASIBA MALLICK	NIRANJAN PANDA	/ /
		VS	VS	()
		STATE OF ODISHA		//
195	WP(C)/0014331/2020	RAVI VENKATA ANAND	PRASANTA KUMAR MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
196	WP(C)/0014332/2020	RAVI VENKATA ANAND	PRASANTA KUMAR MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
197	WP(C)/0014333/2020	MADHABANANDA MASANTA	SASWATI MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
198	WP(C)/0014334/2020	MENAKA SINGH	SASWATI MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
199	WP(C)/0014335/2020	KAMALA BUDHIA	MOHENDRA KUMAR MOHAPATRO	/ /
		VS	VS	()
		STATE OF ODISHA		//
200	WP(C)/0014336/2020	NARENDRA PADHAN @ NARENDRA PRADHAN	MOHENDRA KUMAR MOHAPATRO	/ /
		VS	VS	()
		STATE OF ODISHA		//
201	WP(C)/0014337/2020	NARENDRA PADHAN @ NARENDRA PRADHAN	MOHENDRA KUMAR MOHAPATRO	/ /
		VS	VS	()
		STATE OF ODISHA		//
202	WP(C)/0014338/2020	ISWAR SABAR	MOHENDRA KUMAR MOHAPATRO	/ /
		VS	VS	()
		STATE OF ODISHA		//
203	WP(C)/0014339/2020	ROHINI MAJHI	MOHENDRA KUMAR MOHAPATRO	/ /
		VS	VS	()
		STATE OF ODISHA		//
204	WP(C)/0014340/2020	SEBATI BISWAL	MOHENDRA KUMAR MOHAPATRO	/ /
		VS	VS	()

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		STATE OF ODISHA		//
205	WP(C)/0014341/2020	TANKADHAR DHARUA	MOHENDRA KUMAR MOHAPATRO	/ /
		VS	VS	()
		STATE OF ODISHA		//
206	WP(C)/0014342/2020	ANANTA DHARUA	MOHENDRA KUMAR MOHAPATRO	/ /
		VS	VS	()
		STATE OF ODISHA		//
207	WP(C)/0014343/2020	BISHNU CHARAN SINGH	MOHENDRA KUMAR MOHAPATRO	/ /
		VS	VS	()
		STATE OF ODISHA		//
208	WP(C)/0014344/2020	HRUDANANDA MAJHI	MOHENDRA KUMAR MOHAPATRO	/ /
		VS	VS	()
		STATE OF ODISHA		//
209	WP(C)/0014345/2020	RATNAKAR DAS	SATYAJIT BEHERA	/ /
		VS	VS	()
		STATE OF ODISHA		//
210	WP(C)/0014346/2020	MURALI BHOI	MOHENDRA KUMAR MOHAPATRO	/ /
		VS	VS	()
		STATE OF ODISHA		//
211	WP(C)/0014347/2020	SAINTALA SAHU	MOHENDRA KUMAR MOHAPATRO	/ /
		VS	VS	()
		STATE OF ODISHA		//
212	WP(C)/0014348/2020	SHYAM SUNDAR SETHY	SRINATH MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA.		//
213	WP(C)/0014349/2020	SASHI BHUSAN MISHRA	GYANA RANJAN TRIPATHY	/ /
		VS	VS	()
		STATE OF ODISHA		//
214	WP(C)/0014350/2020	ASHOKA PARIDA	B.K.NAYAK	/ /
		VS	VS	()
		STATE OF ORISSA		//
215	WP(C)/0014351/2020	RASHMI RANJAN PARIDA	B.K.NAYAK	/ /
		VS	VS	()
		STATE OF ORISSA		//

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216	WP(C)/0014352/2020	M/S.KALINGA AUTO SYNDICATE	BHABANI P.MOHANTY	/ /
		VS	VS	()
		THE SALES TAX OFFICER KORAPUT		//
217	WP(C)/0014353/2020	GUMANI SWAIN	B.K.NAYAK	/ /
		VS	VS	()
		STATE OF ORISSA		//
218	WP(C)/0014354/2020	MANORAMA SWAIN	B.K.NAYAK	/ /
		VS	VS	()
		STATE OF ORISSA		//
219	WP(C)/0014355/2020	SUMITRA PARIDA	B.K.NAYAK	/ /
		VS	VS	()
		STATE OF ORISSA		//
220	WP(C)/0014356/2020	M/S SEETAL AUTOMOBILES	BHABANI P.MOHANTY	/ /
		VS	VS	()
		THE SALES TAX OFFICER, BBSR		//
221	WP(C)/0014357/2020	M/S.KALINGA AUTOMOBILES	BHABANI P.MOHANTY	/ /
		VS	VS	()
		THE SALES TAX OFFICER KORAPUT		//
222	WP(C)/0014358/2020	FRANAL BISWAL	GOPAL CH.MOHARANA	/ /
		VS	VS	()
		STATE OF ODISHA		//
223	WP(C)/0014359/2020	BHIMSEN DHAL	PITAMBAR PANDA	/ /
		VS	VS	()
		STATE OF ODISHA		//
224	WP(C)/0014360/2020	MURALIDHAR JENA	PRAFULLA KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ORISSA		//
225	WP(C)/0014361/2020	SALILA RANJAN DIXIT	ARUN KUMAR ACHARYA	/ /
		VS	VS	()
		VEER SURENDRA SAI UNIVERSITY AND TECHNOLOGY		//
226	WP(C)/0014362/2020	STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	/ /
		VS	VS	()
		PUSHPALATA PRADHAN		//
227	WP(C)/0014363/2020	DR.RAJKUMAR NAYAK	SUSHANTA KUMAR MISHRA	/ /

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		VS	VS	()
		VICE CHANCELLOR FAKIR MOHAN UNIVERISTY		//
228	WP(C)/0014364/2020	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	/ /
		VS	VS	()
		GOPABANDHU DASH		//
229	WP(C)/0014365/2020	STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	/ /
		VS	VS	()
		HEMALATA MISHRA		//
230	WP(C)/0014366/2020	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	/ /
		VS	VS	()
		BRUNDABAN DASH		//
231	WP(C)/0014367/2020	PARIKSHITA SABAR	SASWATI MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
232	WP(C)/0014368/2020	KAILASH CHANDRA NIAL	SASWATI MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
233	WP(C)/0014369/2020	GAJADEI MAJHI	BHASKAR SAMANTARAY	/ /
		VS	VS	()
		STATE OF ODISHA		//
234	WP(C)/0014370/2020	AMBIKA DHRUW	BHASKAR SAMANTARAY	/ /
		VS	VS	()
		STATE OF ODISHA		//
235	WP(C)/0014371/2020	REETA MOHANTY	RAJENDRA KUMAR PRADHAN	/ /
		VS	VS	()
		NATIONAL THERMAL POWER CORPORATION LIMITED		//
236	WP(C)/0014372/2020	RAMESH CHANDRA BAL	A.S.NANDY	/ /
		VS	VS	()
		THE ODISHA STATE BAR COUNCIL		//
237	WP(C)/0014373/2020	MANAMOHAN PRADHAN	BIRAJA PRASANNA SATAPATHY	/ /
		VS	VS	()
		STATE OF ODISHA		//
238	WP(C)/0014374/2020	SAMIN AKHTAR	BIRAJA PRASANNA SATAPATHY	/ /
		VS	VS	()

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		STATE OF ODISHA		//
239	WP(C)/0014375/2020	JAGANNATH BARIKI	J.K.KHUNTIA	/ /
		VS	VS	()
		ODISHA ELECTRICITY REGULATORY COMMISSIONER		//
240	WP(C)/0014376/2020	BIDULATA SAHOO	K.K.SWAIN	/ /
		VS	VS	()
		SECRETARY IN SCHOOL AND MASS EDUCATION DEPTT.		//
241	WP(C)/0014377/2020	TAPAN KUMAR RAY	SATYAJIT MUKHERJEE	/ /
		VS	VS	()
		THE TRANSPORT COMMISSIONER CUM CHAIRMAN		//
242	WP(C)/0014378/2020	KESHAB CHANDRA BISWAL	SATYAJIT MUKHERJEE	/ /
		VS	VS	()
		THE COLLECTOR, CTC		//
243	WP(C)/0014379/2020	BIDHU BHUSAN GOUDA	RAJIB LOCHAN PATTNAIK	/ /
		VS	VS	()
		THE DIRECTOR ELEMENTARY EDUCATION		//
244	WP(C)/0014380/2020	KISHOR KUMAR MOHANTA	BIJAYA KUMAR BEHERA 1	/ /
		VS	VS	()
		STATE OF ODISHA		//
245	WP(C)/0014381/2020	JAGANNATH PROMOTERS AND BUILDERS PVT LTD	SATYA SMRUTI MOHANTY	/ /
		VS	VS	()
		BHUBANESWAR DEVELOPMENT AUTHORITY		//
246	WP(C)/0014382/2020	ARJUN BEHERA	BIJAYA KUMAR BEHERA 1	/ /
		VS	VS	()
		STATE OF ODISHA		//
247	WP(C)/0014383/2020	SANTOSH KUMAR MOHANTY	ANUPAM DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
248	WP(C)/0014384/2020	NARESH KUMAR NAYAK	J.M.PATTANAIK	/ /
		VS	VS	()
		THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA		//
249	WP(C)/0014385/2020	SATYABAN BEHERA	ANUPAM DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//

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250	WP(C)/0014386/2020	BHASKAR CHANDRA BISWAL	SASIM AJITAV PATTNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
251	WP(C)/0014387/2020	CHANDRA SEKHAR SAHOO	SAMEER KUMAR DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
252	WP(C)/0014388/2020	BIBHUTI KUMAR SAMANTARAY	BANABIHARI RAY	/ /
		VS	VS	()
		STATE OF ORISSA		//
253	WP(C)/0014389/2020	MANAS KUMAR PARIDA	BANABIHARI RAY	/ /
		VS	VS	()
		STATE OF ORISSA		//
254	WP(C)/0014390/2020	K.BENUGOPAL ACHARYA	SAMEER KUMAR DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
255	WP(C)/0014391/2020	PABITRA KUMAR DASH	BANABIHARI RAY	/ /
		VS	VS	()
		STATE OF ORISSA		//
256	WP(C)/0014392/2020	PRABODHA KUMAR MISHRA	BANABIHARI RAY	/ /
		VS	VS	()
		STATE OF ORISSA		//
257	WP(C)/0014393/2020	ANANDAMAYA VIDYAPITHA	BANSIDHAR BAUG	/ /
		VS	VS	()
		STATE OF ODISHA		//
258	WP(C)/0014394/2020	CHITTARANJAN PATTANAIK	BANABIHARI RAY	/ /
		VS	VS	()
		STATE OF ORISSA		//
259	WP(C)/0014395/2020	DASHARATHI JENA	BANABIHARI RAY	/ /
		VS	VS	()
		STATE OF ORISSA		//
260	WP(C)/0014396/2020	MAHESWAR JENA	BANABIHARI RAY	/ /
		VS	VS	()
		STATE OF ORISSA		//
261	WP(C)/0014397/2020	SITAKANTA PRADHAN	BANABIHARI RAY	/ /

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		VS	VS	()
		STATE OF ORISSA		//
262	WP(C)/0014398/2020	LAXMAN MALLICK	TAPAN KUMAR BISWAL	/ /
		VS	VS	()
		COMMISSIONER CUM SECRETARY TO GOVT.	REVENUE AND DISASTER MANAGEMENT DEPTT.	//
263	WP(C)/0014399/2020	SNEHALATA PANDA	BANABIHARI RAY	/ /
		VS	VS	()
		STATE OF ORISSA		//
264	WP(C)/0014400/2020	ARATI MISHRA	BANABIHARI RAY	/ /
		VS	VS	()
		STATE OF ORISSA		//
265	WP(C)/0014401/2020	SUDWSHNA DAKUA	BRAJA KISHORE SAHOO	/ /
		VS	VS	()
		MOHANADI COAL FIELD LTD		//
266	WP(C)/0014402/2020	NITAI NAHAKA @ NITYA NAHAKA	BRAJA KISHORE SAHOO	/ /
		VS	VS	()
		MIHANADI COAL FIELD LTD		//
267	WP(C)/0014403/2020	STATE OF ODISHA	ADDL.GOVT.ADVOCATE	/ /
		VS	VS	()
		DIPAK KUMAR NAYAK		//
268	WP(C)/0014404/2020	STATE OF ODISHA	ADDL.GOVT ADVOCATE	/ /
		VS	VS	()
		UPENDRA KUMAR DAS		//
269	WP(C)/0014405/2020	BINOD KUMAR SAHOO	JAYADEBA BEHERA	/ /
		VS	VS	()
		COLLECTOR NAYAGARH		//
270	WP(C)/0014406/2020	BIJAYA KUMAR NANDA	PRAMODA KUMAR DASH	/ /
		VS	VS	()
		STATE OF ODISHA		//
271	WP(C)/0014407/2020	CHHOTRAY MURMU	P.R.CHHATOI	/ /
		VS	VS	()
		STATE OF ODISHA		//
272	WP(C)/0014408/2020	GAYATRI MUKHI	SOUBHAGYA S.DAS	/ /
		VS	VS	()

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		POST MASTER GENERAL		//
273	WP(C)/0014409/2020	GAJENDRA NAIK	P.R.CHHATOI	/ /
		VS	VS	()
		STATE OF ODISHA		//
274	WP(C)/0014410/2020	PINAKI NANDA	KRISHNA CHANDRA SAHU	/ /
		VS	VS	()
		STATE OF ODISHA		//
275	WP(C)/0014411/2020	SASMITA PAIKARAY	KRISHNA CHANDRA SAHU	/ /
		VS	VS	()
		STATE OF ODISHA		//
276	WP(C)/0014412/2020	BATAKRISHNA SWAIN	PRAVAT KUMAR BISWAL	/ /
		VS	VS	()
		THE SECRETARY FOOD SUPPLIES AND CONSUMEWR WELFARE DEPT.		//
277	WP(C)/0014413/2020	STATE OF ODISHA	ADDL.GOVT.ADVOCATE	/ /
		VS	VS	()
		BASUDEV PADHI		//
278	WP(C)/0014414/2020	SATYANARAYAN PATRA	BIJAYA KUMAR PARIDA..2	/ /
		VS	VS	()
		STATE OF ODISHA		//
279	WP(C)/0014415/2020	STATE OF ODISHA	ADDL.GOVT.ADVOCATE	/ /
		VS	VS	()
		MANABHANJAN MISHRA		//
280	WP(C)/0014416/2020	DHIRENDRA KUMAR SAMAL	S.K.OJHA	/ /
		VS	VS	()
		STATE OF ODISHA		//
281	WP(C)/0014417/2020	HOUSING DEVELOPMENT FINANCE CORPORATION LTD	SITA SMRUTI MOHANTY	/ /
		VS	VS	()
		THE COLLECTOR CUM DM, KHURDA		//
282	WP(C)/0014418/2020	SUKANTA KU.PRADHAN	PRAFULLA KUMAR RATH	/ /
		VS	VS	()
		STATE OF ODISHA		//
283	WP(C)/0014419/2020	RANJAN KUMAR SAHU	RUDRA NARAYAN PARIJA	/ /
		VS	VS	()
		STATE OF ODISHA		//

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284	WP(C)/0014420/2020	BAIJAYANTIBALA SAMAL	ALOK KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
285	WP(C)/0014421/2020	SAKTI PRASAD RATH	DEEPALI MAHAPATRA	/ /
		VS	VS	()
		STATE OF ORISSA		//
286	WP(C)/0014422/2020	MANOJ KUMAR AGARWALA	B.S.DASPARIDA	/ /
		VS	VS	()
		MANAGING DIRECTOR OF ODISHA STATE CIVIL SUPPLIES CORPORATION LTD		//
287	WP(C)/0014423/2020	MAHESWAR ROUT	B.SINGH	/ /
		VS	VS	()
		STATE OF ODISHA		//
288	WP(C)/0014424/2020	SANDHYARANI SWAIN	S.P.NATH	/ /
		VS	VS	()
		STATE OF ODISHA		//
289	WP(C)/0014425/2020	AMAR PATTANAYAK @ AMAR KUMAR PATTANAYAK	BHARAT JALLI	/ /
		VS	VS	()
		THE STATE OF ODISHA		//
290	WP(C)/0014426/2020	SABITRI NAYAK	A.CH.BEHERA	/ /
		VS	VS	()
		STATE OF ODISHA		//
291	WP(C)/0014427/2020	UMAKANTA SWAIN	SURESH KUMAR PANDA	/ /
		VS	VS	()
		STATE OF ODISHA		//
292	WP(C)/0014428/2020	MAHENDRA SAHU	S.PATTNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
293	WP(C)/0014429/2020	NAREN DAS	SAPAN KUMAR PAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
294	WP(C)/0014430/2020	TUNU PATEL	SAPAN KUMAR PAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
295	WP(C)/0014431/2020	JOHN NAIK	SAPAN KUMAR PAL	/ /

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		VS	VS	()
		STATE OF ODISHA		//
296	WP(C)/0014432/2020	KAMALAKANTA BAL	SAPAN KUMAR PAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
297	WP(C)/0014433/2020	GANESWAR SAHU	SAPAN KUMAR PAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
298	WP(C)/0014434/2020	BRAJAKISHORE PARIDA	RANJIT MOHANTY	/ /
		VS	VS	()
		COLLECTOR KENDRAPARA		//
299	WP(C)/0014435/2020	MANOJ KUMAR GIRI	MADHUMITA PANDA	/ /
		VS	VS	()
		STATE OF ODISHA		//
300	WP(C)/0014436/2020	STATE OF ODISHA	ADDL.GOVT.ADVOCATE	/ /
		VS	VS	()
		AJAYA KUMAR MISHRA		//
301	WP(C)/0014437/2020	M/S.BANSAL INFRAPROJECTS PVT.LTD	PRABODHA CH. NAYAK	/ /
		VS	VS	()
		STATE OF ODISHA		//
302	WP(C)/0014438/2020	MAMATA DEVI	SAMIR KUMAR MISHRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
303	WP(C)/0014439/2020	TAPAN KUMAR NAYAK	SIDHESWAR MALLIK	/ /
		VS	VS	()
		STATE OF ORISSA		//
304	WP(C)/0014440/2020	MAMATA MALLICK	B.S.DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
305	WP(C)/0014441/2020	JYOTIRMAI PATRA	SATYRABRATA MOHANTY	/ /
		VS	VS	()
		SUB COLLECTOR BHUBANESWAR		//
306	WP(C)/0014442/2020	NISIT KUMAR PATEL	DAMODAR PATI	/ /
		VS	VS	()

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		CHIEF PRINCIPAL COMMISSIONER OF INCOME TAX, TAJASWAVIHAR		//
307	WP(C)/0014443/2020	AMRIT LAL PATEL	DAMODAR PATI	/ /
		VS	VS	()
		CHIEF PRINCIPAL COMMISSIONER OF INCOME TAX		//
308	WP(C)/0014444/2020	SANGRAM KESHARI NAYAK	K.P.MISHRA	/ /
		VS	VS	()
		UNION OF INDIA		//
309	WP(C)/0014445/2020	HIMANSU SEKHAR SATAPATHY	PRADEEPTA KUMAR SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
310	WP(C)/0014446/2020	STATE OF ODISHA	ADDL.STANDING COUNSEL	/ /
		VS	VS	()
		JAJNASENI MISHRA		//
311	WP(C)/0014447/2020	MANORANJAN PRADHAN	BAIBASWATA PANIGRAHI	/ /
		VS	VS	()
		STATE OF ODISHA		//
312	WP(C)/0014448/2020	MARKAND SAHOO	GYANENDRA CHANDRA SWAIN	/ /
		VS	VS	()
		TAHASILDAR BASUDEVPUR		//
313	WP(C)/0014449/2020	MANOJ KUMAR SAHU	RANJIT SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
314	WP(C)/0014450/2020	D.K.SRIVANI SUBUDHI	BAIBASWATA PANIGRAHI	/ /
		VS	VS	()
		STATE OF ODISHA		//
315	WP(C)/0014451/2020	KISHOR CHANDRA PATEL	RANJIT SAMAL	/ /
		VS	VS	()
		STATE OF ORISSA		//
316	WP(C)/0014452/2020	STATE OF ODISHA	ADDL.GOVT.ADVOCATE	/ /
		VS	VS	()
		ALEKH BAG		//
317	WP(C)/0014453/2020	BIJAYA KUMAR BISI	SMRUTI RANJAN MOHAPATRA	/ /
		VS	VS	()
		PUBLIC INFORMATION OFFICER, OFFICE OF THE SP., CTC		//

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318	WP(C)/0014454/2020	PRAVA RANJAN MISHRA	CHINMAYA KUMAR NAYAK	/ /
		VS	VS	()
		STATE OF ODISHA		//
319	WP(C)/0014455/2020	DADHIBAMANA DEVA DURGA PUJA COMMITTEE	SANJAY KUMAR SAMANTARAY	/ /
		VS	VS	()
		STATE OF ODISHA		//
320	WP(C)/0014456/2020	M/S.INDIAN FARMEWRS FERTILIZERS COOPERATIVE LTD	PRATYUSH KUMAR JENA	/ /
		VS	VS	()
		UNION OF INDIA		//
321	WP(C)/0014457/2020	BIBEKANANDA NAYAK	DEBASIS TRIPATHY	/ /
		VS	VS	()
		THE STATE OF ODISHA		//
322	WP(C)/0014458/2020	PRABODHA KUMAR BISWAL	JITENDRA SAMANTARAY	/ /
		VS	VS	()
		STATE OF ODISHA		//
323	WP(C)/0014459/2020	M/S. JAGANNATH AUTO	R.P.KAR	/ /
		VS	VS	()
		THE UNION OF INDIA		//
324	WP(C)/0014460/2020	SANJIB KUMAR SAMANTARAY	SANJIB RAY	/ /
		VS	VS	()
		STATE OF ODISHA		//
325	WP(C)/0014461/2020	DEBASIS DEY	GURU PRASAD PATTNAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
326	WP(C)/0014462/2020	P.K.ORES PVT.LTD.	KANANBALA ROY CHOUDHURY	/ /
		VS	VS	()
		SENIOR INTELLIGENCE OFFICER,		//
327	WP(C)/0014463/2020	DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, ODISHA,	ADDL.GOVT.ADVOCATE, CTC	/ /
		VS	VS	()
		PUSPALATA BEHERA		//
328	WP(C)/0014464/2020	DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE	ADDL.GOVT.ADVOCATE	/ /
		VS	VS	()
		UMARANI JENA		//
329	WP(C)/0014465/2020	DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, ODISHA	ADDL.GOVT.ADVOCATE,CTC	/ /

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		VS	VS	()
		GOLAP ROUT		//
330	WP(C)/0014466/2020	PURNA CHANDRA ROUT	SANGRAM KU.DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
331	WP(C)/0014467/2020	DAMBARUDHAR BHUYAN	SANGRAM KU.DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
332	WP(C)/0014468/2020	BABULAL MISHRA	SANGRAM KUMAR DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
333	WP(C)/0014469/2020	BIJAY KETAN ROUT	SANGRAM KU. DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
334	WP(C)/0014470/2020	PAGAL CHARAN NAYAK	SANGRAM KUMAR DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
335	WP(C)/0014471/2020	DILLIP KUMAR DAS	SRIKANTA MAHUNTA	/ /
		VS	VS	()
		UNION OF INDIA		//
336	WP(C)/0014472/2020	STATE PRIVATE INDUSTRIAL TRAINING INSTITUTE ASSOCITATION	S.K.SAMAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
337	WP(C)/0014473/2020	DR.HRUSHIKESH MALLICK	S.K.SAMAL	/ /
		VS	VS	()
		STATE OF ODISHA		//
338	WP(C)/0014474/2020	M/S.CLASSIC SUPER CONSTRUCTIONS AND DEVELOPERS PVT LTD.	SIVIKANT SIBHA	/ /
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0006681/2020	SK. PAPU@ MALLICK ELAYAS	UNMESH CHANDRA JENA	BHADRAK TOWN /150 /2020
		VS	VS	S.D.J.M.,BHADRAK(Bhadrak *)
		STATE OF ODISHA		GR/0000890/2020
340	ABLAPL/0006682/2020	MANINI RANI DAS	UNMESH CHANDRA JENA	SINGLA /61 /2020
		VS	VS	JMFC,BASTA(Baleshwar)

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		STATE OF ODISHA		CT/0000551/2020
341	ABLAPL/0006683/2020	TRINATH MOHARANA	PUSPAMITRA MOHAPATRA	KUJANGA /78 /2020
		VS	VS	J.M.F.C.,KUJANG(Jagatsinghapur *)
		STATE OF ODISHA		GR/0000226/2020
342	ABLAPL/0006684/2020	ASHOK KUMAR NAYAK	GAGAN BIHARI SINGH	DHENKANAL TOWN /32 /2020
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
		STATE OF ODISHA		GR/0000096/2020
343	ABLAPL/0006685/2020	ABHIMANYU SAMAL	BIKASH KUMAR ROUTRAY	DHARMASALA /219 /2020
		VS	VS	J.M.F.C.,CHANDIKHOLE(Jajapur *)
		STATE OF ODISHA		CT/0000673/2020
344	ABLAPL/0006686/2020	GAGAN BIHARI BEHERA	SNEHASISH BEHERA	DHENKANAL SADAR /203 /2020
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
		STATE OF ODISHA		GR/0000600/2020
345	ABLAPL/0006687/2020	SHYAM SUNDAR BARIK	RAMAKANTA PANDA	BALIAPAL /115 /2020
		VS	VS	JMFC,BASTA(Baleshwar)
		STATE OF ODISHA		CT/0000679/2020
346	ABLAPL/0006688/2020	PRABINA BAG	A.K.MOHANTY B	TITILAGARH /172 /2020
		VS	VS	A.D.J.,TITILAGARH(Balangir)
		STATE OF ORISSA		GR/0000015/2020
347	ABLAPL/0006689/2020	GOBINDA BAG	A.K.MOHANTY B	TITILAGARH /172 /2020
		VS	VS	A.D.J.,TITILAGARH(Balangir)
		STATE OF ORISSA		Spl/0000015/2020
348	ABLAPL/0006690/2020	SUDHIR GHADEI	PRAFULLA KUMAR MOHAPATRA	KANDHEIGOLE /49 /2020
		VS	VS	J.M.F.C,REAMAL(Debagarh *)
		STATE OF ODISHA		CT/0000096/2020
349	ABLAPL/0006691/2020	MALLIK ASHIK	UNMESH CHANDRA JENA	BHADRAK TOWN /150 /2020
		VS	VS	S.D.J.M.,BHADRAK(Bhadrak *)
		STATE OF ODISHA		GR/0000890/2020
350	ABLAPL/0006692/2020	RANJAN PATRA @ RAJA	BISWARANJAN DALAI	TIRTOL /301 /2018
		VS	VS	JMFC TIRTOL(Jagatsinghapur *)
		STATE OF ODISHA		GR/0001104/2018
351	ABLAPL/0006693/2020	KHIROD CHANDRA MAHANTA @ KHIROD MAHANTA	ARUN KUMAR BUDHIA	SUKINDA /73 /2020
		VS	VS	J.M.F.C.,JAJPUR ROAD(Jajapur *)
		STATE OF ODISHA		CT/0000667/2020

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352	ABLAPL/0006694/2020	SAMBHU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /114 /2019 S.D.J.M.,KHURDA(Khordha *) GR/0000349/2019
353	ABLAPL/0006695/2020	LAXMAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /84 /2020 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh *) GR/0000273/2020
354	ABLAPL/0006696/2020	GAJENDRA BARAL VS STATE OF ODISHA	K.P.MOHANTY VS	BALANGA /182 /2019 J.M.F.C.,NIMAPARA(Puri) GR/0000005/2020
355	ABLAPL/0006697/2020	PRADEEP KUMAR BISWAL @ PADI VS STATE OF ODISHA	SALAUDDIN KHAN VS	SAMAL /109 /2020 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *) GR/0000874/2020
356	ABLAPL/0006698/2020	BIBHUTI PRASAD PANDA VS STATE OF ODISHA	ANIRUDHA DAS VS	PAPADAHANDI /46 /2020 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur *) GR/0000337/2020
357	ABLAPL/0006699/2020	RAMAKANTA DAS VS STATE OF ODISHA	JAYANTA KU MAJHI VS	SINGLA /98 /2020 JMFC,BASTA(Baleshwar) CT/0000685/2020
358	ABLAPL/0006700/2020	SUSIL KUMAR PRADHAN VS STATE OF ODISHA	JAYANTA KU MAJHI VS	SINGLA /101 /2020 JMFC,BASTA(Baleshwar) CT/0000687/2020
359	ABLAPL/0006701/2020	LAXMIDHAR BEHERA VS STATE OF ODISHA	JAYANTA KU MAJHI VS	/ /0 () //
360	ABLAPL/0006702/2020	MALLIK KHERUDDIN VS STATE OF ODISHA	JAYANTA KU MAJHI VS	BALASORE SADAR /172 /2016 () //
361	ABLAPL/0006703/2020	BANTY @ SWARUP SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NIHALPRASAD /23 /2018 () //
362	ABLAPL/0006704/2020	JASHOBANTA NAYAK VS STATE OF ODISHA	S.P.DASH VS	KARANJIA /80 /2020 () //
363	ABLAPL/0006705/2020	SANU TANTI @ SONU TANTY	PRASANTA KUMAR NANDA	SUNDARGARH TOWN /134 /2020

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		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0006706/2020	BAURIBANDHU SAHOO @ KARTIK	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0006707/2020	M.D.JABIR @ JAVED	S.ROUT	DARGHA BAZAR /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0006708/2020	BISWAMBER PALAI	DINESH KUMAR MOHANTY	BRAHMAGIRI /83 /2020
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0006709/2020	ABDUL KADIR @ SADAM	RAKESH KUMAR DAS	DHANUPALI /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0006710/2020	NAKULA GOUDA	SUBASH CHANDRA SAHOO	KASHIPUR /89 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0006711/2020	CHANDRASEKHARA GIRI	ANJAN KU BISWAL	BADSAHI /46 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0006712/2020	HEMANTA KUMAR SAHU	AMIT KU NATH	JARAPADA /122 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0006713/2020	RAJENDRA SAHOO	PRADEEP KUMAR DAS	AGARAPADA /149 /2019
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0006714/2020	BHRAMAR SAMANTARAY	JYOTIRMAYA SAHOO	BANAPUR P.S. /172 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0006715/2020	DEEPAK KUMAR PADHI @ DASH	SHAKTIDHAR MISHRA	BALIAPANDA /56 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0006716/2020	RAJALAXMI PANDA @ RAJALAXMI DASH	JNANI HITANSU SEKHAR PRAHARAJ	KANPUR /94 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
375	ABLAPL/0006717/2020	JULFUKAR BHUTO	MANORANJAN MISHRA	RAGHUNATHPUR /25 /2019
		VS	VS	()
		STATE OF ODISHA		//
376	ABLAPL/0006718/2020	SURESH KALSE	ASHOK JENA	TARBHA /164 /2019
		VS	VS	()
		STATE OF ODISHA		//
377	ABLAPL/0006719/2020	PABITRA SAHOO @ SAHU	SAROJ KU MISHRA	CHHENDIPADA /168 /2020
		VS	VS	()
		STATE OF ODISHA		//
378	ABLAPL/0006720/2020	RAJARAM NAYAK	PRAMODA KUMAR MISHRA	PATTAMUNDAI /184 /2020
		VS	VS	()
		STATE OF ODISHA		//
379	ABLAPL/0006721/2020	RUPESH KUMAR BEHERA	SUSANT KUMAR PRADHAN	KOKSARA /57 /2020
		VS	VS	()
		STATE OF ODISHA		//
380	ABLAPL/0006722/2020	BIBEK SAHU	SARATHI JYOTI MOHANTY	SAHADEV KHUNTA /266 /2018
		VS	VS	()
		STATE OF ODISHA		//
381	ABLAPL/0006723/2020	PRADESH BEHERA	KARUNAKAR GAYA	ASTARANGA /43 /2020
		VS	VS	()
		STATE OF ODISHA		//
382	ABLAPL/0006724/2020	SUBASH BHATRA	B.R.TRIPATHY	KOSAGUMUDA /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
383	ABLAPL/0006725/2020	NIRANJAN SAHOO	DEBASNAN DAS	MAHILA P.S. BUXIBAZAR /37 /2020
		VS	VS	()
		STATE OF ODISHA		//
384	ABLAPL/0006726/2020	D.SANTOSH REDDY	SANTANU KUMAR SARANGI	RAMBHA (KHALLIKOTE) /171 /2020
		VS	VS	()
		STATE OF ODISHA		//
385	ABLAPL/0006727/2020	RONAK PARIJA	SANTANU KUMAR SARANGI	KHANDAGIRI P.S. /306 /2020
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :12/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0006728/2020	PANU MARTHA VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	NAYAGARH /79 /2020 () //
387	ABLAPL/0006729/2020	GOLAP HARIJAN VS STATE OF ODISHA	R.P.PATTNAIK VS	KOTPAD /65 /2020 () //
388	ABLAPL/0006730/2020	SAROJINI SAHOO VS STATE OF ODISHA	P.K.DAS VS	TANGI (KHURDA) /159 /2020 () //
389	ABLAPL/0006731/2020	DAMAYANTI BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	NAIKANI-DIHI /60 /2020 () //
390	ABLAPL/0006732/2020	SURESH HARIJAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BOIPARIGUDA /98 /2018 () //
391	ABLAPL/0006733/2020	SAHA SADDAM VS STATE OF ODISHA	MD.G.MADANI VS	DHAMNAGAR /114 /2020 () //
392	ABLAPL/0006734/2020	ARJUN SAMARATH VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /114 /2020 () //
393	ABLAPL/0006735/2020	SAHA CHAND VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMNAGAR /114 /2020 () //
394	ABLAPL/0006736/2020	SK.AHESAN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMNAGAR /124 /2020 () //
395	ABLAPL/0006737/2020	SANJAY KUMAR PRADHAN @ SANJU VS STATE OF ODISHA	PULLIN MARTHA VS	KHURDA P.S. /495 /2018 () //
396	ABLAPL/0006738/2020	DEBANANDA JOSHI @ BABLU JOSHI VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA SADAR /217 /2020 () //
397	ABLAPL/0006739/2020	RAMA TUDU @ RAMACHANDRA TUDU	DILLIP MOHANTY	KHUNTUNI /138 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :12/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0006740/2020	DR MOHAMMED QUORESH	PARTHA MUKHERJI	BADACHANA /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0006741/2020	PRABIR MOHANTY	DEEPAK KUMAR DAS	KONARK /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0006742/2020	PRAMOD KUMAR MISHRA	B.K.NAYAK	BALANGA /45 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0006743/2020	ARABINDA NANDI @ ARABINDA NADI	ABHINASH MOHANTA	RASGOBINDPUR /31 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0006744/2020	SIPU @ PRAKASH RAJ @ PRAKASH KUMAR RAJ	A.K.KHUNTIA	SAHADEV KHUNTA /151 /2015
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0006745/2020	DIPAK MOHANTY	BISWARANJAN DALAI	SALIPUR /191 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0006746/2020	JYOTIRMAYEE BHUTIA	ARUN KUMAR DAS-1	TUMUSINGA /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0006747/2020	BIPIN KUMAR DASH	H.N.TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0006748/2020	KAPILA NAYK	DEEPAK KUMAR DAS	KONARK /68 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0006749/2020	TUTU DAS	N.SAHANI	GOLANTHARA (BERHAMPUR) /117 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0006750/2020	NIKASH MEHER	ASHOK JENA	SONEPUR /204 /2019
		VS	VS	()

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FILING REPORT AS ON :12/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
409	ABLAPL/0006751/2020	MANORANJAN SAHOO @ MIKI	P.MARTHA	KHURDA P.S. /495 /2018
		VS	VS	()
		STATE OF ODISHA		//
410	ABLAPL/0006752/2020	ABHIRAM PRADHAN	AMIT KUMAR NATH	KANDHEIGOLE /122 /2019
		VS	VS	()
		STATE OF ODISHA		//
411	ABLAPL/0006753/2020	PRADEEP ROUL@ PRADEEP KUMAR ROUL	RAJIB LOCHAN PATTNAIK	JALESWAR /191 /2020
		VS	VS	()
		STATE OF ODISHA		//
412	ABLAPL/0006754/2020	BANUA @ PRAVAKAR DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
413	ABLAPL/0006755/2020	B.MOHAN RAO	M/S.SANJAY KUMAR PRADHAN	NUAGAM (PATRAPUR) /103 /2020
		VS	VS	()
		STATE OF ODISHA		//
414	ABLAPL/0006756/2020	SURESH SENAPATI	PRAKASH K.MISHRA	DHENKANAL SADAR /178 /2020
		VS	VS	()
		STATE		//
415	ABLAPL/0006757/2020	NANDIA DAS	M/S.S.K.NAYAK-2	BHADRAK RURAL /314 /2020
		VS	VS	()
		STATE OF ODISHA		//
416	ABLAPL/0006758/2020	TINU @ PINU @ SUSHANTA KUMAR PRADHAN	AMIT KUMAR NATH	PURUNAKOTE /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
417	ABLAPL/0006759/2020	BIDYADHAR SAHOO	M/S.S.K.NAYAK-2	/ /0
		VS	VS	()
		STATE OF ODISHA		//
418	ABLAPL/0006760/2020	ANANDA SWAIN	JITENDRA SAMANTARAY	SEA BEACH /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
419	ABLAPL/0006761/2020	BAIKUNTHA MAJHI	BASANTA KUMAR NAYAK	PIPLI /139 /2020
		VS	VS	()
		STATE OF ODISHA		//

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FILING REPORT AS ON :12/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0006762/2020	AMULYA MISHRA@AMULYA KUMAR MISHRA	M/S.SMRUTIDHAR PATI	NIMAPADA /114 /2020
		VS	VS	()
		STATE OF ODISHA		//
421	ABLAPL/0006763/2020	RAJESH KUMAR MALLICK @ RAJESH MALLICK @ RAJESH	M/S.RAKESH KUMAR MALLICK	AIR FIELD P.S. /93 /2020
		VS	VS	()
		STATE OF ODISHA		//
422	ABLAPL/0006764/2020	SATYA NAIK	M/S.SURYAKANTA DWIBEDI	KHANDAPARA /108 /2020
		VS	VS	()
		STATE OF ODISHA		//
423	ABLAPL/0006765/2020	NILAKANTHA KUSHALYA	M/S.PANCHANAN PANIGRAHI	AMBADOLA /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
424	ABLAPL/0006766/2020	SHIBA BAG @ SHIVSHANKAR BAG	N.C.ROUT	JALESWAR /193 /2020
		VS	VS	()
		STATE OF ODISHA		//
425	ABLAPL/0006767/2020	RANJEET @ MANA RAY	N.C.ROUT	JALESWAR /184 /2020
		VS	VS	()
		STATE OF ODISHA		//
426	ABLAPL/0006768/2020	S.SUDARAN REDDY	M/S.RAKESH KUMAR MALLICK	CHAMAKHANDI /130 /2019
		VS	VS	()
		STATE OF ODISHA		//
427	ABLAPL/0006769/2020	PANDABA PRADHAN	M/S.SAMIR KUMAR MISHRA	BANKI /39 /2020
		VS	VS	()
		STATE OF ODISHA		//
428	ABLAPL/0006770/2020	SAMBHU SABAR	SAMARENDRA BAHADUR	/ /0
		VS	VS	()
		STATE OF ODISHA		//
429	ABLAPL/0006771/2020	PRASANTA SRICHANDAN@TULU	M/S.ROHIT RANJAN RAY	JANKIA P.S. /118 /2020
		VS	VS	()
		STATE OF ODISHA		//
430	ABLAPL/0006772/2020	AKASH SINGH	DHIRENDRA KUMAR MOHAPATRA	BRAJARAJNAGAR /252 /2018
		VS	VS	()
		STATE OF ODISHA		//
431	ABLAPL/0006773/2020	BALY BAZI @ BABY @ BABY NUSRIM	B.B.ROUTRAY	PLANTSITE /153 /2020

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FILING REPORT AS ON :12/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0006774/2020	SANTOSH SWAIN	M/S.DEBASIS BISWAL	KUJANGA /127 /2020
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0006775/2020	SUKASH JENA @ SUKESH KU JENA	B.B.ROUTRAY	DEOGARH /34 /2018
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0006776/2020	SANTOSH KUMAR NAYAK	M/S.BIBHUDANANDA MOHAPATRA	BONTH /67 /2020
		VS	VS	()
		STATE		//
435	ABLAPL/0006777/2020	LABA DANSANA	B.B.ROUTRAY	MELCHHAMUNDA /72 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0006778/2020	PRADIPTA BEHERAMALI	SMRUTI RANJAN MOHAPATRA	ATHAMALLIK /56 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0006779/2020	JANMEJAYA MALLIK	SURENDRA KU BISWAL	SINGLA /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0006780/2020	DURBASA KUSHALYA	PANCHANAN PANIGRAHI	AMBADOLA /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0006781/2020	PREMALATA PUHAN	SHUBHENDU KUMAR PARIDA	NISCHINTAKOILI /62 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0006782/2020	CHAGALA MUDULI	DEBASIS TRIPATHY	NIMAPADA /265 /2019
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0006783/2020	BHIMA BHOI @ LOKANATH BHOI	DEBASIS TRIPATHY	BALANGA /86 /2018
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0006784/2020	BHIMASEN BARIK @ RINKU	DEBASIS TRIPATHY	BALANGA /20 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
443	ABLAPL/0006785/2020	SANJAYA MALATI	DEBASIS TRIPATHY	GOP /100 /2020
		VS	VS	()
		STATE OF ODISHA		//
444	WPC(OA)/0000876/2019	CHANDRAJIT SAHOO	M/S.S.N.PATTANAIK	/ /
		VS	VS	()
		STATE OF ODISHA		//
445	WPC(OA)/0001127/2018	MANMATH KUMAR DAS	M/S.BAIDHAR SAHOO	/ /
		VS	VS	()
		STATE OF ODISHA		//
446	WPC(OAC)/0000943/2017	PRADEEP KUMAR SAHOO	M/S.MANOJA KUMAR KHUNTIA	/ /
		VS	VS	()
		STATE OF ODISHA		//
447	WPC(OAC)/0003007/2018	PRASANT KUMAR MOHARANA	M/S.K.K.SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
448	WPC(OAC)/0003050/2018	SUBIDITA NANDA	SASWAT DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
449	WPC(OAC)/0003243/2017	RAMESH CHANDRA MAHARANA	M/S.BISWABIHARI MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
450	WPC(OAC)/0003244/2017	PRATAP PRADHAN	M/S.BISWABIHARI MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :12/06/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	45/2020 STREV/19/2020	B.S.N.L. DOORSANCHAR BHAWAN-MP	PRANAYA KISHORE HARICHANDAN
2	46/2020 STREV/19/2020	B.S.N.L. DOORSANCHAR BHAWAN-MP	PRANAYA KISHORE HARICHANDAN
3	73/2020 MATA/67/2020	SURENDRA NATH SAHOO-MP	PRAVAT KUMAR MOHANTY
4	74/2020 MATA/68/2020	SURENDRANATH SAHOO-MP	PRAVAT KUMAR MOHANTY
5	75/2020 MATA/70/2020	MITA PRAMALIK-MP	P.K.MOHANTY
6	76/2020 MATA/70/2020	MITA PRAMALIK-MP	P.K.MOHANTY
7	105/2020 CRLMP/632/2020	GHANASHYAM MISHRA-MP	SATRUGHNA DASH A
8	106/2020 CRLMP/628/2020	HIMANSU SEKHAR SWAIN-MP	AKSHAYA KUMAR MOHAPATRA
9	276/2020 RSA/152/2020	JUDHISTIR MOHANTA-MP	BRAMHANANDA TRIPATHY
10	277/2020 RSA/152/2020	JUDHISTIR MOHANTA-MP	BRAMHANANDA TRIPATHY
11	370/2020 CRLREV/273/2020	MADRASIA @ KABIRAJ MUNDA-MP	BIJAYA KUMAR RAGADA
12	371/2020 CRLREV/278/2020	DEBENDRA KUMAR NAYAK-MP	M/S. S.N.MISHRA (4),R.SAHOO,PRASANTA KUMAR JE
13	372/2020 CRLREV/303/2020	ANAND KUMAR JAIN-MP	ARUN KUMAR BUDHIA
14	373/2020 CRLREV/303/2020	ANAND KUMAR JAIN-MP	ARUN KUMAR BUDHIA
15	374/2020 CRLREV/304/2020	CHITTRASEN BARIK-MP	BISWANATH BEHERA
16	389/2020 CMP/592/2016	RADHAKANTA JENA-MP	M/S.DEBARAJ MOHANTY
17	390/2020 CMP/387/2020	MANIR KHAN-MP	PRASANNA KUMAR RATH 1
18	424/2020 RVWPET/245/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
19	425/2020 RVWPET/245/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
20	452/2020 FAO/66/2020	SWATI JENA-MP	DEEPALI MOHAPATRA
21	453/2020 FAO/263/2020	CHITARANJAN JENA-MP	DEEPALI MOHAPATRA
22	454/2020 FAO/262/2020	KABI PRADHAN-MP	DEEPALI MOHAPATRA
23	455/2020 FAO/269/2020	SACHIDANANDA BISWAL-MP	DEEPALI MOHAPATRA
24	456/2020 FAO/268/2020	CH. UMA PATRO-MP	DEEPALI MOHAPATRA
25	457/2020 FAO/568/2020	M.C. OF HRUSIKESH HIGH SCHOOL, BADABHIN-MP	MAHENDRA KUMAR SAHOO
26	458/2020	DR. MANOANJAN BEHURA-MP	MAHENDRA KUMAR SAHOO

	FAO/569/2020		
27	530/2020	MANOJ KUMAR MAJUMDAR-MP	SOURA CHANDRA MOHAPATRA
	BLAPL/7782/2019		
28	531/2020	RAMDASH MAJHI-MP	S.K.JOSHI
	BLAPL/3864/2020		
29	532/2020	SUDHIR KUMAR MOHAPATRA-MP	J.N.PANDA
	BLAPL/6360/2019		
30	533/2020	RANJAN NAIK @ NAYAK-MP	ABHAYA KUMAR PARIDA
	BLAPL/4180/2020		
31	657/2020	RAMA CH.SAHOO-MP	SANJEEV UDGATA
	CRLMC/3512/2019		
32	659/2020	AKSHAYA KU.PARIDA-MP	JYOTIRMAYA SAHOO
	CRLMC/1097/2020		
33	660/2020	TAPI PARIDA @ DHAPI @ LOKI @ CHANDRAKANTA PARIDA-MP	SATYABRATA MOHANTY
	CRLMC/1101/2020		
34	661/2020	BHIMASEN BARIK @ RINKU-MP	DEBASIS TRIPATHY
	CRLMC/1102/2020		
35	662/2020	BHIMASEN BARIK @ RINKU-MP	DEBASIS TRIPATHY
	CRLMC/1102/2020		
36	663/2020	BHIMA BHOI @ LOKANATH BHOI-MP	DEBASIS TRIPATHY
	CRLMC/1103/2020		
37	664/2020	BHIMA BHOI @ LOKANATH BHOI-MP	DEBASIS TRIPATHY
	CRLMC/1103/2020		
38	675/2020	DIVISIONAL MANAGER,UNITED INDIA INSURANCE CO.LTD.-MP	M/S.MOHAN CH.NAYAK
	MACA/418/2016		
39	676/2020	DIVISIONAL MANAGER,UNITED INDIA INSURANCE CO.LTD.-MP	M/S.MOHAN CH.NAYAK
	MACA/419/2016		
40	677/2020	divisional manager,ORIENTAL INSURANCE CO.LTD.-MP	M/S.MOHAN CH.NAYAK
	MACA/497/2017		
41	678/2020	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	M/S.MOHAN CH.NAYAK
	MACA/522/2016		
42	679/2020	BASANTA KUMARI PRADHAN-MP	PRADEEP KUMAR MISHRA
	MACA/438/2020		
43	680/2020	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	M/S.MOHAN CH.NAYAK
	MACA/655/2016		
44	681/2020	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	M/S.MOHAN CH.NAYAK
	MACA/863/2015		
45	682/2020	BASANTA KUMARI PRADHAN-MP	PRADEEP KUMAR MISHRA
	MACA/438/2020		
46	683/2020	BRANCH MANAGER,NATIONAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
	MACA/780/2018		
47	684/2020	SR.DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	G.P.DUTTA
	MACA/439/2020		
48	685/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	G.P.DUTTA
	MACA/440/2020		
49	686/2020	THE DIVISIONAL MANAGER, M/S. ORIENTGAL INSURANCE CO.LTD.-MP	G.P.DUTTA
	MACA/441/2020		
50	686/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
	WA/352/2020		
51	687/2020	THE DIVISIONAL MANAGER, M/S. ORIENTGAL INSURANCE CO.LTD.-MP	G.P.DUTTA
	MACA/441/2020		
52	687/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
	WA/352/2020		
53	688/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
	WA/352/2020		
54	689/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
	WA/352/2020		
55	690/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
	WA/353/2020		
56	691/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
	WA/353/2020		
57	692/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
	WA/353/2020		

58	693/2020 WA/353/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
59	694/2020 WA/354/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
60	695/2020 WA/354/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
61	696/2020 WA/354/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
62	697/2020 WA/354/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
63	698/2020 WA/355/2020	ODISHA GRAMYA BANK-MP	S.C.SAMANTRAY
64	699/2020 WA/355/2020	ODISHA GRAMYA BANK-MP	S.C.SAMANTRAY
65	708/2020 CRLA/192/2017	BALARAM PRASAD SAHOO-MP	M/S.D.P.DHAL
66	709/2020 CRLA/229/2020	MANGULI BEHERA-MP	S.K.NAYAK (2)
67	6708/2020 WP(C)/14331/2020	RAVI VENKATA ANAND-MP	PRASANTA KUMAR MISHRA
68	6709/2020 WP(C)/14332/2020	RAVI VENKATA ANAND-MP	PRASANTA KUMAR MISHRA
69	6710/2020 WP(C)/14333/2020	MADHABANANDA MASANTA-MP	SASWATI MOHAPATRA
70	6711/2020 WP(C)/14334/2020	MENAKA SINGH-MP	SASWATI MOHAPATRA
71	6712/2020 WP(C)/14627/2017	M/S.LINGARAJ GRANITES PVT. LTD.-MP	M/S.SUBRAT SATPATHY
72	6713/2020 WP(C)/14348/2020	SHYAM SUNDAR SETHY-MP	SRINATH MISHRA
73	6714/2020 WP(C)/14349/2020	SASHI BHUSAN MISHRA-MP	GYANA RANJAN TRIPATHY
74	6715/2020 WP(C)/14352/2020	M/S.KALINGA AUTO SYNDICATE-MP	BHABANI P.MOHANTY
75	6716/2020 WP(C)/13439/2019	DEEPAK RANJAN BEHERA-MP	M/S.DURGESH NARAYAN RATH
76	6717/2020 WP(C)/14357/2020	M/S.KALINGA AUTOMOBILES-MP	BHABANI P.MOHANTY
77	6718/2020 WP(C)/14049/2019	BHAKTA PADARBINDA RATH-MP	M/S.DURGESH NARAYAN RATH
78	6719/2020 WP(C)/14356/2020	M/S SEETAL AUTOMOBILES-MP	BHABANI P.MOHANTY
79	6720/2020 WP(C)/14050/2019	NIMAIN CHARAN PALEI-MP	M/S.DURGESH NARAYAN RATH
80	6721/2020 WP(C)/14358/2020	FRANAL BISWAL-MP	GOPAL CH.MOHARANA
81	6723/2020 WP(C)/14362/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
82	6724/2020 WP(C)/14363/2020	DR.RAJKUMAR NAYAK-MP	SUSHANTA KUMAR MISHRA
83	6725/2020 WP(C)/12675/2019	EXECUTIVE ENGINEER ELECTRICAL, CESU-MP	M/S.DEBARANJAN RAY
84	6726/2020 WP(C)/14364/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
85	6728/2020 WP(C)/14365/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
86	6729/2020 WP(C)/14366/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
87	6730/2020 WP(C)/14372/2020	RAMESH CHANDRA BAL-MP	A.S.NANDY
88	6731/2020 WP(C)/14373/2020	MANAMOHAN PRADHAN-MP	BIRAJA PRASANNA SATAPATHY
89	6732/2020	JAGANNATH BARIKI-MP	J.K.KHUNTIA

	WP(C)/14375/2020		
90	6733/2020	KISHOR KUMAR MOHANTA-MP	BIJAYA KUMAR BEHERA 1
	WP(C)/14380/2020		
91	6735/2020	ARJUN BEHERA-MP	BIJAYA KUMAR BEHERA 1
	WP(C)/14382/2020		
92	6736/2020	NARESH KUMAR NAYAK-MP	J.M.PATTANAIK
	WP(C)/14384/2020		
93	6737/2020	CHANDRA SEKHAR SAHOO-MP	SAMEER KUMAR DAS
	WP(C)/14387/2020		
94	6738/2020	K.BENUGOPAL ACHARYA-MP	SAMEER KUMAR DAS
	WP(C)/14390/2020		
95	6739/2020	ANANDAMAYA VIDYAPITHA-MP	BANSIDHAR BAUG
	WP(C)/14393/2020		
96	6740/2020	MAA SARAL MULTIPURPOSE COOPERATIVE SOCIETY LTD-MP	BISWAJIT MOHARANA
	WP(C)/28643/2019		
97	6741/2020	MAA SARAL MULTIPURPOSE COOPERATIVE SOCIETY LTD-MP	M/S.S.RAO
	WP(C)/28643/2019		
98	6742/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
	WP(C)/14403/2020		
99	6743/2020	M/S. ORISSA STEVEDORES LTD-MP	KAJAL SAHOO
	WP(C)/10398/2020		
100	6744/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
	WP(C)/14404/2020		
101	6745/2020	GAYATRI MUKHI-MP	SOUBHAGYA S.DAS
	WP(C)/14408/2020		
102	6746/2020	NABAKRUSHNA KAR-MP	M/S.AMIT KUMAR NATH
	WP(C)/20235/2019		
103	6747/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
	WP(C)/14413/2020		
104	6748/2020	MINAKSHI PRADHAN-MP	AMAR KUMAR MOHANTY
	WP(C)/13162/2020		
105	6750/2020	SATYANARAYAN PATRA-MP	BIJAYA KUMAR PARIDA..2
	WP(C)/14414/2020		
106	6751/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
	WP(C)/14415/2020		
107	6752/2020	DHIRENDRA KUMAR SAMAL-MP	S.K.OJHA
	WP(C)/14416/2020		
108	6753/2020	SUKANTA KU.PRADHAN-MP	PRAFULLA KUMAR RATH
	WP(C)/14418/2020		
109	6754/2020	RANJAN KUMAR SAHU-MP	RUDRA NARAYAN PARIJA
	WP(C)/14419/2020		
110	6755/2020	SAKTI PRASAD RATH-MP	DEEPALI MAHAPATRA
	WP(C)/14421/2020		
111	6756/2020	MANOJ KUMAR AGARWALA-MP	B.S.DASPARIDA
	WP(C)/14422/2020		
112	6757/2020	AMAR PATTANAYAK @ AMAR KUMAR PATTNAIK-MP	BHARAT JALLI
	WP(C)/14425/2020		
113	6758/2020	MAHENDRA SAHU-MP	S.PATTNAIK
	WP(C)/14428/2020		
114	6759/2020	MINAKSHI PRADHAN-MP	AMAR KUMAR MOHANTY
	WP(C)/13162/2020		
115	6760/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
	WP(C)/14436/2020		
116	6761/2020	TAPAN KUMAR NAYAK-MP	SIDHESWAR MALLIK
	WP(C)/14439/2020		
117	6762/2020	NISIT KUMAR PATEL-MP	DAMODAR PATI
	WP(C)/14442/2020		
118	6763/2020	AMRIT LAL PATEL-MP	DAMODAR PATI
	WP(C)/14443/2020		
119	6764/2020	SANGRAM KESHARI NAYAK-MP	K.P.MISHRA
	WP(C)/14444/2020		
120	6765/2020	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
	WP(C)/14446/2020		

121	6766/2020 WP(C)/14447/2020	MANORANJAN PRADHAN-MP	BAIBASWATA PANIGRAHI
122	6767/2020 WP(C)/14450/2020	D.K.SRIVANI SUBUDHI-MP	BAIBASWATA PANIGRAHI
123	6768/2020 WP(C)/14452/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
124	6769/2020 WP(C)/14454/2020	PRAVA RANJAN MISHRA-MP	CHINMAYA KUMAR NAYAK
125	6770/2020 WP(C)/14455/2020	DADHIBAMANA DEVA DURGA PUJA COMMITTEE-MP	SANJAY KUMAR SAMANTARAY
126	6771/2020 WP(C)/14456/2020	M/S.INDIAN FARMEWRS FERTILIZERS COOPERATIVE LTD.-MP	PRAKASH KUMAR JENA
127	6772/2020 WP(C)/14457/2020	BIBEKANANDA NAYAK-MP	DEBASIS TRIPATHY
128	6773/2020 WP(C)/14459/2020	M/S. JAGANNATH AUTO-MP	R.P.KAR
129	6774/2020 WP(C)/14461/2020	DEBASIS DEY-MP	GURU PRASAD PATTNAIK
130	6775/2020 WP(C)/14462/2020	P.K.ORES PVT.LTD.-MP	KANANBALA ROY CHOUDHURY
131	6776/2020 WP(C)/14463/2020	DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, ODISHA, CTC-MP	ADDL.GOVT.ADVOCATE
132	6777/2020 WP(C)/14464/2020	DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE-MP	ADDL.GOVT.ADVOCATE
133	6778/2020 WP(C)/14465/2020	DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, ODISHA, CTC-MP	ADDL.GOVT.ADVOCATE
134	6779/2020 WP(C)/14474/2020	M/S.CLASSIC SUPER CONSTRUCTIONS AND DEVELOPERS PVT.LTD.-MP	SIVKANT MISHRA
135	101/2020 CONTC/2174/2019	KRUSHNA CHANDRA PRADHAN-MP	
136	102/2020 CONTC/2049/2019	PRASANTA K. PAL-MP	
137	391/2020 CMP/374/2020	DAMBARUDHAR SA-MP	
138	559/2020 ABLAPL/2817/2020	RAMESH BAG @ TIDU BAG-MP	
139	560/2020 ABLAPL/5639/2020	MANAGOBIND SAHOO-MP	
140	561/2020 ABLAPL/3998/2020	JAGANNATH KARNA-MP	
141	562/2020 ABLAPL/5836/2020	SUKRU NAYAK-MP	
142	563/2020 ABLAPL/2727/2017	RAM@SANTOSH KUMAR SAHOO-MP	S.K.BHANJADEO
143	656/2020 CRLMC/570/2020	RAMESHA KANDI@SUKANTA-MP	
144	658/2020 CRLMC/858/2020	BUDHADEV NAYAK-MP	
145	6722/2020 WP(C)/21689/2019	SARASWATI SAHOO-MP	
146	6734/2020 WP(C)/6901/2020	RAMACHANDRA SATPATHY-MP	
147	6749/2020 WP(C)/24625/2019	JAYANTI NAIK-MP	